

MR. CHAIRMAN: You finish within half a minute. Then you can continue later on. The Private Members business has to be taken up.

SHRI CHANDRA SHEKHAR SINGH: No regard is paid to the fact that if the goods are limited, they should reach the poorest section of the society.

MR. CHAIRMAN: You can continue later on. Shri T. R. Shamanna.

15.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILL AND RESOLUTIONS

FORTY-SECOND REPORT

SHRI T. R. SHAMANNA (Bangalore South): Sir, I beg to move:

"That this House do agree with the Forty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 21st April, 1982."

MR. CHAIRMAN: The Question is:

"That this House do agree with the Forty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 21st April, 1982."

The motion was adopted.

15.31 hrs.

RESOLUTION RE: CONTINUOUS RISE IN PRICES OF ESSENTIAL COMMODITIES AND NEED FOR TAKING STEPS TO AMMELIORATE CONDITION OF TOILING MASSES.

MR. CHAIRMAN: Now, the House will take up further discus-

sion on the following Resolution moved by Shri K. A. Rajan on 26th March, 1982:

"This House notes with great concern the continuous and unchecked rise in prices of essential commodities and consequent deterioration in living and working conditions of all toiling people and the measures taken against the trade union rights, and the liberties of workers and calls upon the Government to take effective steps to ameliorate the condition of the toiling masses."

Thirty-one minutes are left. Shri Mayathevar to continue his speech.

SHRI K. MAYATHEVAR (Dindigul): I will take only 5 more minutes, Sir. Mr. Chairman, Sir, I support the Resolution moved by the Hon. Member, Mr. Rajan on the 26th March, before this House. The toiling masses should be provided with food. This is the duty of the Government to provide food to every citizen of this country. He should be provided with housing facility, employment opportunity, clothing facility, medical facility and the transport facility. There should be a right to work also and it should be enshrined in the constitution, as a guarantee to the unemployed youth of this country.

We had a Green Revolution which had been made by the farmers and peasants of this country. We are giving bonus to the industrial workers but those farmers who produced more and more food-grains and made our country self-sufficient, were not rewarded with any bonus, at all. I demand that only the Indira Gandhi Government can be in a position and is competent to look after the interests of toiling masses, especially the farmers from the rural areas. Therefore, I call upon the Government headed by Mrs. Indira Gandhi to give bonus to the far-